

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 182 OF 2015

Dated: 13th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Neha Garg
Ms. Rhea Luthra for R-1

Ms. Divya Chaturvedi
Mr. Prateek Gupta for R-2

ORDER

List this matter for hearing on 17.05.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member